

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 19TH JUNE, 2018**

**No. 119** A: Ms. Mosrat Ziya Tara (Home District - Godda) appointed as Probationary Civil Judge (Junior Division)-Trainee, under Notification No. 13/Nya. U. Nya. Vaad--07/2015 Ka. **3750** dated **30.05.2018** of the Department of Personnel, Administrative Reforms and Rajbhasha, Government of Jharkhand, Ranchi, is hereby posted as such at Palamau at Daltonganj Judgeship.


Ms. Mosrat Ziya Tara is directed to submit her joining along with the Medical Certificate under Rule 52 of the Jharkhand Service Code and a declaration as contained in the aforesaid Notification of appointment to the concerned Principal District Judge by 29<sup>th</sup> June, 2018. Further, she will be imparted training for the period of one year after her joining in accordance with "Syllabus of the Induction Training Programme" in the concerned Judgeship and at the Judicial Academy Jharkhand, Dhurwa, Ranchi.

By Order of the Court  
**Sd/-** Ambuj Nath  
Registrar General

**Memo No. 2560 /Apptt**

**dated Ranchi the 19<sup>th</sup> June, 2018**

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

  
19.6.18  
Registrar General